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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-81/2023/12512 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Dhemaji

Dated Guwahati, the 21<sup>st</sup> December, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**  
Ref:- Letter No. DJDH/4055-56/2023, dated 08.12.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Surajita Trivedy, Secretary, DLSA, Dhemaji has been allowed to avail LTC for the block period of 2022-2025, to travel to Andaman and Nicobar Island via Guwahati and Kolkata, along with her husband Shri Abhijit Kalita, w.e.f. 01.02.2024 to 08.02.2024, by the shortest possible route, as per existing Rules.

Smti. Trivedy, may be informed accordingly.

Thanking you,

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/12513-12516 /A. Dated 21<sup>st</sup> December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Surajita Trivedy, Secretary, DLSA, Dhemaji for information, with reference to her letter, dated 06.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*sd/-*  
21/12/23

**REGISTRAR (VIGILANCE)**

*sd/-*  
21/12/23